

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat (Power Section)
Srinagar/ Jammu

Notification
Srinagar, the 14th June, 2017

SRO 245 .- In exercise of the powers conferred by sub-section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint the following officers to be the Executive Magistrates of the first class, who shall exercise all the powers of an Executive Magistrate of the first class within their respective territorial jurisdiction of District Rajouri:-

S.NO	Name of the Officer S/Shri	Designation and place of posting
1	Avtar Sing Chib, KAS	Additional District Dev, Commissioner Rajouri
2	Rafiq Khan	Superintending Engineer, Hydraulic Circle Rajouri
3	Mohd Nazir Sheikh	District Programme Officer, ICDS Rajouri
4	Noor Alam	Assistant Commissioner(Dev) Rajouri
5	,Shafiq,Ahmad Choudhary	Project Officer, IWMP(Water Shed) Rajouri
6	Abdul Hamid	Chief Planning Officer, Rajouri
7	Altaf Hussain	Chief Education Officer, Rajouri
8	Mohd Younis	Chief Agriculture Officer ,Rajouri
9	Mushtaq Ahmed	Divisional Forest Officer(T) Rajouri
10	Dr,Abdul Khabir	District Social Welfare Officer, Rajouri
11	Naveed Iqbal	Dy Director ,Forest Protection Force, Rajouri
12	Nisar Hussain Khan	Executive Engineer, PHE Division, Rajouri
13	Zubari Ahmed	Executive Engineer, PMGSY Division Budhal
14	Shabir Ahmed	Executive Engineer, PMGST Division Rojuri
15	Umesh Parihar	Executive Engineer, EM&RE Division Rajouri
16	Sadeeq Ahmed Wani	Executive Engineer, PWD (R&B) Division Rajouri
17	Jugal Kishore	Assistant Regional Transport Officer, Rajouri
18	Javaid Ahmed	Assistant Director, FCS&CA Rajouri
19	Dr, Mehmood Hussain	Medical Superintendent, DH Rajouri

By order of the Government of Jammu and Kashmir


Sd/-
(Abdul Majid Bhat)
Secretary to Government,
Department of Law, Justice and PA

NO:LD (P) 2008/Rajouri/01

Dated: 14 -06- 2017

Copy to the:-

1. Commissioner/ Secretary to Government, Revenue Department.
2. Divisional Commissioner, Jammu.
3. District Magistrate Rajouri. This is with reference to his letter No. JC/DMR/251 dated 05/06/2017.
4. General Manager, Government Press, Srinagar for publication in an extra Ordinary issue of the Government Gazette.
5. Concerned officers.
6. SRO Section, Department of Law, Justice and PA (W.7. S.C).


(Khursheed Ahmad Bhat)
Assistant Legal Remembrancer,
Department of Law, Justice and PA